

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(2)

OA/TA/MP. No. 199

M. L. Sharma & others Versus Union of India & others

Date of Order	Orders
	OA 24/96 & MA 14/96
<u>15-1-96</u>	Mr. Dharamdas Aggarwal, Counsel for the applicant. D. B. not formed today. Be listed before D. B. on <u>18-1-96</u> for admission <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur
<u>18/1/96</u>	OA 24/96 with MA 14/96 Mr. Virendra Lodha, Counsel for the applicants. Learned counsel for the applicant wishes to withdraw both the OA and MA. Prayer granted. Accordingly, both the OA and MA is dismissed as withdrawn. Copy issued to cop B. Vrel - 6490 CH - 30/1/96 <i>[Signature]</i> (Rattan Prakesh) member (J) <i>[Signature]</i> (N.K. Verma) member (A)